

(3)

Date : 30.12.1988.

Mr. A.N. Chaudhari, Advocate appears for the applicant.

Mr. P.R. Pai, Advocate appears for the Respondents.

By consent adjourned to 13/1/1989 for reply and further directions as a last chance.

No notice to either side.

  
Dy. Registrar.

Date : 13.1.1989.

Mr. A.N. Chaudhari, for the applicant. Mr. P.R. Pai, for the respondents.

By consent adjourned for reply and directions on 15th February 1989.



Date : 15.2.1989.

Mr. A.N. Chaudhari, for the applicant. Mr. B.T. Bhalerao, Head-clerk, from D.R.M.'s Office, Central Railway, Bombay is present on behalf of the respondents. He says that the reply is not yet ready and requests to grant two weeks time for filing the reply. However, the Advocate for the applicant objects that sufficient time has been given to the respondents but they have failed to file the reply. He, therefore, requests to refer the matter before the Tribunal for Orders.

Place this matter before the Tribunal for orders on 24th February 1989.

